

1	2	3	4	5	6	7	
02.	Duncar Industries Ltd Panki Kanpur (U.P.) (Substantial Expansion)	636.38	Urea	1.69	1.6.97	May 2003	All schemes of Ammonia Plant are in the advance stage of impletation. Under Phase-I of Urea plant, orders for urea reactor stream C, wagon loader have been placed. Offers for hydrolyser unit are being examined. Capacity expansion will be achieved after completion of all the three phase.
03.	Oswal Chemicals & Fertilizers Ltd. (New) Paradeep, Orissa	1830.00	DAP* NPK* NP*	15.00 3.20 1.00	Sept. '97	Sept. '99	Commissioning expected by September '99.
04.	Godavari Fertilizers & Chemicals Ltd. (GFCL) Kakinada (AP) (Subs. Expn.)	99.13	DAP	2.8	5.1.98	31.12.2001	Implementation started.
05.	Expansion Project of IFFCO at Kandla Gujarat (Phase II)	212.20	NPK DAP	3.70 2.27	22.1.97	22.10.99	Physical Progress 68.01 % Financial Progress 37.23%
06.	Hind Lever Chemicals Ltd. Haldia West Bengal. (New)	88.31	DAP NPK	3.00 1.00	23.2.98	April, 1999	Civil work at an advanced stage, Equipment has started arriving on site.

\* DAP-Di-ammonium phosphate

\* NPK-Nitrogen Phosphorous Potassium

\* NP-Nitrogen & Phosphorous

(d) No such information is maintained.

#### Employment of Minor Children

415. SHRI MADHAVRAO SCINDIA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the National Human Rights Commission has recommended a number of steps to be taken by Government to prevent employment of children below 14 years;

(b) if so, the details thereof;

(c) the reactions of the Government thereto;

(d) whether the Government propose to bring about suitable changes in the 'Employment of Children (Prohibition & Regulation) Act, 1986' in view of the recommendations made; and

(e) if so, the details thereof ?

#### Freedom Fighters Pension to Journalists

414. SHRI SUSHIL KUMAR SHINDE :

SHRI MADHAVROA SCINDIA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether journalists and writers are eligible for freedom fighters samman pension;

(b) if so, the details thereof;

(c) the steps taken or being taken by the Government to ensure that these soldiers of freedom movement are given due recongnition; and

(d) the number of old journalist freedom fighters who are languishing in penury?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) All persons, including journalists and writers who fulfil the eligibility criteria prescribed under the Swatantrata Sainik Samman Pension Scheme, 1980, are eligible for pension under the said Scheme.

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (e) The information is being collected and will be placed on the Table of the House.